

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 129 of 2019**

**IN THE MATTER OF:**

**M. N. Pratap Reddy & Anr.**

**...Appellants**

**Versus**

**Lakshmi Narasimha Mining Co. (P) Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. D. Abhinav Rao and Mr. G. V. Rao, Advocates.**

**For Respondents: Mr. Jayant Mehta, Sr. Advocate with Mr. Akshay Bajpai, Ms. Vaishali Kalera and Mr. Himanshu Satija, Advocates for R-3&4.**

**With**

**Company Appeal (AT) No. 148 of 2019**

**IN THE MATTER OF:**

**M. Nandana Reddy**

**...Appellant**

**Versus**

**Sri Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. S. Vivekananda, Advocates.**

**For Respondents: Mr. Jayant Mehta, Sr. Advocate with Mr. Akshay Bajpai, Ms. Vaishali Kalera and Mr. Himanshu Satija, Advocates for R-3&4.**

**Mr. D. Abhinav Rao and Mr. G. V. Rao, Advocates for R-5, 6 & 7.**

Cont'd..../

**ORDER**  
**(Through Virtual Mode)**

**09.09.2020:** Heard Mr. D. Abhinav Rao, learned counsel representing the Appellant in Company Appeal (AT) No. 129 of 2019. Hearing remained inconclusive.

List for further hearing alongwith Company Appeal (AT) No. 148 of 2019 on **25<sup>th</sup> September, 2020 at 2:00 PM.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*